

Questionnaire For Family Members & Visitors to OCIs

Section	S.No	Question	Response
General Information and Demographics	1	What is your relationship with the prisoner?	☐ Spouse ☐ Child ☐ Parent ☐ Siblings ☐ Others
	2	Which OCI is your family member housed in?	
		Name of OCI -	
		State -	
		District -	
	3	How far do you travel to visit the OCI? (<i>Distance in KM</i>)	
	4	What is the approximate cost of each visit? (<i>In Rupees</i>)	
	5	How frequently are you able to visit the inmate? (<i>e.g. twice in a Month</i>)	
	6	If you use the e-Mulakat (video calling) system to speak with the inmate, what has been your experience with it? (<i>Please check options all that apply</i>):	☐ The system works smoothly with clear audio and video links ☐ It is very difficult to secure an online slot or booking confirmation ☐ The system routinely fails due to technical errors or weak internet at the jail ☐ I am unable to use the system because I lack a smartphone or internet access ☐ Not Applicable (I only visit physically)
	7	Does your family member who is housed in the OCI have any disability? Please provide details.	
	8	Are the visiting procedures clearly explained to you by the prison authorities?	☐ Yes ☐ No
	10	Is the visitor waiting areas equipped with basic amenities such as clean drinking water, seating, and clean toilets?	☐ Yes ☐ No

Visitation Experience and Facilities

11	Are you treated with dignity and respect by the prison staff during your visits and security checks, or do you face harassment or humiliation?	
12	During visits, what type of contact is allowed between you and the inmate?	☐ Direct contact (e.g. sitting across a table) ☐ Separated by a glass partition. ☐ Separated by a mesh/grill.
13	If the inmate has a disability, are any special arrangements made during visits to address their needs and well-being?	☐ Yes ☐ No ☐ Not applicable
14	If Yes, what special arrangements are provided? (Please mention it)	
15	Has the inmate ever faced any punishment in the open prison?	☐ Yes ☐ No
15	Has the inmate ever faced any custodial violence during their time in the open prison?	☐ Yes ☐ No
16	Was the inmate ever sent back to the closed prison on account of offences/ violation of rules in the open prison?	☐ Yes ☐ No

Economic and Social Impact of Incarceration

17	Was the imprisoned person the primary or sole breadwinner of your family?	☐ Primary breadwinner ☐ Sole breadwinner ☐ No
18	Has the incarceration worsened your family's financial condition?	☐ Yes ☐ No
19	Did you have to sell land, mortgage property, or take on debt to bear the legal and court expenses?	☐ Yes ☐ No
20	Has the education of your children suffered due to a lack of finances or social stigma since the imprisonment?	☐ Yes ☐ No
21	Did your family have to change your place of residence or relocate due to the criminal case, or discrimination in society?	☐ Yes ☐ No

	22	Do you receive money sent by the imprisoned person, if any?	☐ Yes ☐ No
	23	Are you currently allowed to live with the inmate inside the OCI campus?	☐ Yes ☐ No
	24	If yes, what kind of accommodation is provided to you?	☐ Family Quarters ☐ Open Barracks ☐ Closed Barracks ☐ Self-Constructed ☐ Semi Open Quarter
	25	After your transfer to an open prison, were you provided with any of the following basic amenities or forms of support by the prison department?	☐ Food ☐ Clothing ☐ Utensils ☐ Medical care
	26	For how long above mentioned amenities were extended by prison department? (<i>In x years, y months</i>)	
	27	Do you work in the neighbourhood of prison premises to support the imprisoned person?	☐ Yes ☐ No
	28	If both of you are not working in the neighbour due to any health or age reason, do you receive payments from your friends and extended family to support your family inside the OCI?	☐ Yes ☐ No
	29	If your family is required to pay for utility meters (electricity/water) or home maintenance out of pocket, what happens if the inmate falls sick or loses their job and you cannot pay the bill?	☐ The jail administration waives the cost ☐ We are forced to borrow money/take on debt ☐ We are told we must leave the family quarters ☐ Payments are deducted from my wages
	30	Are you required to arrange your own food and rations, or does the prison department provide them?	☐ Own food and rations ☐ Provided by the prison department

**Living Conditions
in the OCI (For
families
permitted to
cohabit)**

31	For prisoners with children; what are the facilities available to them inside the Open Prison? (e.g. Creches, Day-care centers, Anganwadi facilities)	
32	If you live with the inmate, are you or the inmate able to earn a sufficient livelihood through work or outside employment to sustain the family?	☐ Yes ☐ No
33	Do you, (or prisoner) prefer the work provided by the prisons department in OCI or go out and find your own employment or work opportunities?	☐ Work provided by Prison Department ☐ Go out of OCI for Work
34	What kind of work is the imprisoned person engaged in?	
35	What are the per day wages that the imprisoned persons earn? (<i>In Rupees</i>)	
36	What are your financial needs for the family and children, if any? Please provide a monthly estimate. (<i>In Rupees</i>)	
37	Has the inmate been granted parole or furlough?	☐ Yes ☐ No
38	Do you face difficulties in arranging for sureties or cash bonds required to secure the inmate's release on parole?	☐ Yes ☐ No
39	Have you observed positive behavioural changes (e.g., reduced anger, better self-discipline, sense of responsibility) in the inmate since they were transferred from the closed prison to the OCI?	☐ Yes ☐ No
40	Do you feel the open prison environment is helping the inmate prepare for a peaceful and law-abiding life upon final release?	☐ Yes ☐ No
41	What specific support or guidance do you need from the government, Probation Officers, etc. to help your family and the inmate successfully resettle in society after their release?	

	42	Do you have any complaints regarding your or the inmate's treatment in the open prison?	☐ Yes ☐ No
	43	Do you have any suggestions/ feedback regarding the facilities available in the open prison?	

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